

(ख) पिछले पांच वर्षों में किन कार्यों के लिये सहायता की व्यवस्था की गई थी इसकी आवश्यक सूचना राज्य सरकार से एकत्रित की जा रही है और यथा समय सभा पटल पर प्रस्तुत कर दी जायेगी।

DEPUTATIONISTS FROM WEST BENGAL TO TRIPURA

6815. SHRI D. V. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of officers and staff in the Tripura Administration who have been there on deputation from the West Bengal Government and the Central Government for more than 10 years;

(b) the reasons for their continuance on deputation in the Tripura Administration for so long causing additional burden on that Administration by way of payment of deputation allowance, etc.;

(c) whether there is any proposal to withdraw and send back the deputationists from Tripura with a view to give employment opportunities in that Territory to the local people; and

(d) if so, the details thereof and the steps being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d). There is no officer on deputation to Tripura from West Bengal Government and the Central Government for more than 10 years.

SHORTAGE OF PILOTS IN I.A.C.

6816. SHRI BRIJ RAJ SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there is a shortage of pilots in the Indian Airlines Corporation;

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(b) whether owing to this, the Indian Airlines Corporation has grounded two Avro-748 aircraft;

(c) whether due to this shortage, the Corporation is losing money; and

(d) if so, the steps taken in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) No, Sir.

(b) to (d). Do not arise.

SCHEDULED CASTES AND SCHEDULED TRIBES LECTURERS IN DELHI UNIVERSITY

6817. SHRI RAM SWARUP: Will the Minister of EDUCATION be pleased to state:

(a) the number of Lecturers, Readers and Professors belonging to the Scheduled Castes and Scheduled Tribes who have been appointed in the University of Delhi;

(b) whether there is any reservation of posts for the Scheduled Castes and Scheduled Tribes candidates and if not, the reasons therefor; and

(c) whether necessary directions will be issued to the University Grants Commission in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) Information is being collected and will be laid on the Table of the Sabha in due course.

(b) The Delhi University Act gives the University complete freedom in the matter of selection of candidates for teaching and non-teaching posts. However, there is reservation of seats for candidates belonging to Scheduled Castes and Scheduled Tribes in respect of non-teaching posts in the University provided the candidates fulfil the minimum qualifications required for the posts.

(c) Does not arise.